

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

NEW DELHI: DATE: THE 12TH MARCH, 1980

NOTIFICATION
(INCOME-TAX)

No.3212(F.NO.197/137/79-IT(AI):In exercise of the powers conferred by clause(V) of sub-section(23C) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies 'Gita Bhawan Trust, Moga' for the purpose of the said section for the assessment year(s) 1978-79, 1979-80 and 1980-81 .

Sd/-

(B.M. SINGH)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To
The Manager,
Government of India Press
Ring Road, Mayapuri, Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to:-

1. Gita Bhawan Trust, Gita Bhawan Road, Moga, Punjab.
2. The Commissioner of Income-tax, Jullundur with reference to his letter No.Judl/Trust/1420/77-78/18875 dated 2-2-80.
3. All Commissioner of Income-tax
4. Directors of Inspection(IT)/D&S)/(P&R)/(Inv.), New Delhi.
5. Director of I&M Services(Income-tax), 1st floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi (5 Copies)
6. All Officers & Sections of IT Wing of C.B.D.T., New Delhi.
7. Controller & Auditor General of India, New Delhi (20 copies).
8. Bulletin Section of Ite. of Ins(DS&P) New Delhi (5 copies).
9. Director of Training, ICS(Direct Taxes), Staff College, Nagpur (5 copies)
10. Shri M.B.Lao, Joint Secy., Ministry of Law, Justice and Company Affairs(Department of Legal Affairs), New Delhi.

Sd/-

(B.M. SINGH)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

AUTHORISED FOR ISSUE

(V.K.BHATTIA)

ASSISTANT DIRECTOR OF INSPECTION(DS&P)

NO.CC/ITAI/3019/959/DSF/80

NEMGA